

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 820/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

NAME OF THE COMPANY: M/s. Veon Consulting Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Abinash Kumar, CS for the Petitioner
Ms. Kusum Yadav, Company Prosecutor, ROC
Ms. Lakshmi Gurung, Standing Counsel for IT Dept. with Mr. Divey
Kant, Advocate**

ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sapna)